**Annexure-6**

**Name of the corporate debtor: Omid Engineering Private Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;**
**List of Stakeholders as on: _____**

**List of Operational Creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)**

| Sl. No. | Name of Creditor in the Category of Operational Creditor | Details of claim received | Details of claim admitted | | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | |
| 1 | Berger Paints India Limited (British Paints Division) | 17-03-2026 | 415,784.00 | 415,784.00 | Operational Creditor (other than Workmen, Employees and Government Dues) - | NA | NA | NA | NA | 0.1 | 0 | - | 0 | 0 |
| | **Total** | | **415,784.00** | 415,784.00 | | | | | | 0.10 | | | **0.00** | 0.00 |